

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL APPLICATION NUMBER : CP/673/(IB)/2017 PETITION NUMBER : INDIAN BANK NAME OF THE PETITIONER(S) : CONSOLIDATED INTERIORS LTD NAME OF THE RESPONDENT(S) : 7 RULE 4 UNDER SECTION **SIGNATURE** DESIGNATION S.No. NAME (IN CAPITAL) REPRESENTATION BY WHOM Gornsel for Corporati Delto Let ADDO I INDIAN BANK.

<u>ORDER</u>

Counsels for both the parties are present and prayed for time to report the settlement.

At request, time is enlarged. Put up on 16.02.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)